NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/390/ (IB)/2017

NAME OF THE PETITIONER(S)

: SOUTHERN ELECTRIC CORPORATION

NAME OF THE RESPONDENT(S)

: SABASH ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. PARAMA SIVAN N. ANAMTHA KAVITHA

SABASIT ENGINEERING

RESPONDENT

10.8.17

R. Nandheri For S. S. Payersh

petitioner

2. Miller

<u>ORDER</u>

Counsels for both the parties present and stated that there is a chance of settlement in the matter and in this regard both of them prayed for time. At request, time is enlarged. Put up on 18.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)